

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-150-2020**

Lourdes Mascarenhas through her
Power of Attorney holder. Petitioner.

Versus

Naval K.G. School and others. Respondents.

Mr. Abhijit Gosavi, holding for Mr. Kapil D. Kerkar, Advocate for
the Petitioner.

Mr. G. K. Sardesai, Advocate for Respondent no.1.

Mr. P. P. Singh, Advocate for Respondent no.2.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.**

Date : 21st September, 2020.

P.C. :-

The learned Counsel for the Respondents state that replies on behalf of the Respondents have been duly filed and copies served upon the Counsel for the Petitioner.

2. On behalf of the learned Counsel for the Petitioner, adjournment is applied for and, therefore, the matter is posted for further consideration on 7/10/2020.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.